

[Print](#)**Defective Case Register from 2026-01-31 to 2026-01-31**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-CMAPL/4018/2026	ADV.	2026-01-31	Put up for SR after filing of c. copy of impugned order.
2	D-CONTC/3701/2026	ADV.	2026-01-31	This contc is premature, the order dtd. 28.1.2025 passed in wp (c) no. 31434/2024 is communicated to the op. no. 5 on 22.01.2026.
3	D-BLAPL/3162/2026	BIBHUTI RANJAN MOHANTY	2026-01-31	Honble Court not tally with cause title and rejection order.
4	D-CRLA/3183/2026	BISWORANJAN SWAIN	2026-01-31	Code Wrongly indicated 2. Provision of law not furnished in I.A.No.368/2026
5	D-CRLMA/3330/2026	JYOTIRMAYA SAHOO	2026-01-31	.Subject Code incorrectly Mentioned
6	D-BLAPL/3116/2026	SANJIB KUMAR BHANJADEO	2026-01-31	1. Dt. of FIR. no correct in date chart. 2. As per index page no.14 not found.
7	D-CONTC/3705/2026	ADV.	2026-01-31	This contc is premature, the order dtd. 28.01.2025 passed in wp (c) no. 31426/2024 is communicated to the op. no. 5 on. 20.1.2026.
8	D-BLAPL/3138/2026	DALIRANI BEHURAY	2026-01-31	14-NOT PROPERLY INDEXED.
9	D-CONTC/3693/2026	ADV.	2026-01-31	Code Incorrect.
10	D-BLAPL/3135/2026	RAJESH KUMAR MAHAPATRA	2026-01-31	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Year of C.T. case No.158/100 incorrectly mentioned in petition
11	D-CONTC/3552/2026	RAJESH KUMAR MAHAPATRA	2026-01-31	PAGE NO.17 NOT LEGIBLE
12	D-EXP/52428/2025	KUNJA SUNDAR DAS	2026-01-31	AU fee Rs 4.50/- to be paid. 2. Provision of Law Incorrect. 3. Code Not furnished.
13	D-WP(C)/3918/2026	SANJAY KUMAR PATRA	2026-01-31	Copy Of S.C (T) Not Filed
14	D-CMP/4149/2026	BHABANI SANKAR DAS	2026-01-31	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. CRP be Changed into CMP in the entire Petition
15	D-ABLAPL/3209/2026	SURYAKANTA DWIBEDI	2026-01-31	Date of disp. of not furnished in ref. certificate
16	D-WP(C)/3884/2026	AKSHYA KUMAR SAHOO	2026-01-31	Certificate of power of Attorney Holder not filed
17	D-WP(C)/3906/2026	BIBHUTI BHUSAN MISHRA	2026-01-31	1 . Paragraphs not correctly furnished
18	D-CRLMP/3391/2026	SUSANT KUMAR MOHANTY	2026-01-31	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

				1. LTI of the Deponent not attested by the Advocate.
19	D-WP(C)/4047/2026	SAROJA KANTA MANDAL	2026-01-31	1. Paragraphs not mentioned in declaration.2 . Rs 10/- not paid in V.Nama.
20	D-WP(C)/4024/2026	SAROJA KANTA MANDAL	2026-01-31	Petitioner name not tally in Synopsis ,Date chart and Cause Title , Affidavit and V.Nama
21	D-WP(C)/3784/2026	MIHIR KANTA RATH	2026-01-31	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
22	D-WA/4103/2026	ANAND CHANDRA SWAIN	2026-01-31	AU fee RS Payable Rs-2.25/- . Rs-2/- paid. Rs-0.25/- to be paid. 2. Status of the parties not furnished.
23	D-ABLAPL/3130/2026	BIDYALOK MOHAPATRA	2026-01-31	31-As per standing order the details of victim/informant shall not be mentioned in the petition.
24	D-CMP/4058/2026	SUBASH CHANDRA PUSPALAKA	2026-01-31	1.Petitions Not In Proper Font 2. Other Parties of the Trial Court not impleaded in the Petition.
25	D-EXP/3894/2026	SUSANTA KUMAR JETHY	2026-01-31	Put up for SR after filing of c.copy of impugned order under Anx-1.
26	D-CMP/3979/2026	AJAYA KUMAR NANDA	2026-01-31	Date mentioned under A-2 does not tally with the Index
27	D-RSA/3752/2026	SOUGAT DASH	2026-01-31	1. Cause Title Not in order.Appellant No-1(c) of the L.A.Court not made Party. 2.Page No-51 and 52 not accompanied with the Appeal Memo
28	D-CONTC/3709/2026	ADV.	2026-01-31	1. Page nos.12 to 14 not legible. 2. Undertaking for filing of translated copy not filed.
29	D-CONTC/4043/2026	ADV.	2026-01-31	1. WPC case number not correctly furnished in cause title
30	D-CMP/4098/2026	PRASANNA KUMAR MISHRA	2026-01-31	A.Fee of Rs.1.10/order to be Paid on C.Copy
31	D-EXP/4087/2026	PUJARANI MUDULI	2026-01-31	C. copy of impugned order not filed. 2.. Code Incorrect. i)Date of order wrongly mention in para no. 4. ii) Undertaking for translated copy of odia not filed. Put up for SR after filing of c. copy of impugned order.
32	D-EXP/4088/2026	PUJARANI MUDULI	2026-01-31	1.C. copy of impugned order not filed 2.Code Incorrect. i)Undertaking for translated copy of odia not filed. ii) Legible copy of page no. 9 to be filed. Put up for SR after filing of c. copy of impugned order and removal of defect.
33	D-CONTC/3610/2026	ADV.	2026-01-31	OPP.NOS. 3 AND 4 BE DELETED IN THIS CONTC PETITION AS PER ORDER PASSED IN W.P(C) NO.16124/2022 DTD.03.04.2025. PUT UP FOR SR AFTER REMOVAL OF DEFECT
34	D-CRLA/3048/2026	RANJAN KUMAR ROUT	2026-01-31	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

				1. Name of the victim , her parents / Informant shall not be reflected in the appeal petition. 2. Date of judgement not correct in index.3. page no.47 not neat and legible.4. Status of the party not furnished. Further S.R will be made after filing of C.copy / Free copy of judgement.
35	D-RPFAM/4070/2026	SUBASH CHANDRA PUSPALAKA	2026-01-31	good ground not furnished
36	D-CRLA/3051/2026	SUSANTA KUMAR LENKA	2026-01-31	1. Status of the parties not furnished in cause title
37	D-CRLMP/3121/2026	JANAKI KANTA MAHAPATRA	2026-01-31	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for SR after redacting the details of victim/ informant from the Index, cause title, Affidavit and V.nama.
38	D-CRLA/3126/2026	JYOTIRMAYA SAHOO	2026-01-31	1. Status of the party not furnished in C.T. and code no. not furnished in index.
39	D-CRLMP/3027/2026	SIVA SANKAR CHAINI	2026-01-31	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Husband name of the petitioner not furnished in cause title.
40	D-CRLA/38609/2025	LALITENDU BHUYAN	2026-01-31	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Period of Delay 88 days delay . 2.C.copy / Free copy of rej.order dtd.12-11-2024 vide annex.2 not filed.
41	D-CRLMP/3043/2026	SAUBHAGYA KETAN NAYAK	2026-01-31	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for SR after removal of defect.
42	D-MATA/4042/2026	AMIT PRASAD BOSE	2026-01-31	Period of Delay 21 days
43	D-CRLMC/3090/2026	LAMBODOR ACHARI	2026-01-31	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for SR after removal of defect.
44	D-ABLAPL/3120/2026	SANJIB KUMAR BHANJADEO	2026-01-31	1. P.S.case and G.R. case mentioned in the Synopsis are not correct.
45	D-MATA/4044/2026	ASWINI KUMAR DASH	2026-01-31	1. Vakalatnama properly stamped, Executed and accepted not proper stamped
46	D-MATA/4061/2026	SUBASH CHANDRA PUSPALAKA	2026-01-31	good ground not furnished
47	D-ABLAPL/3046/2026	JASHOBANTA DASH	2026-01-31	G.R number not tally with cause title , first para ,prayer person and F.I.R copy..
48	D-RPFAM/4146/2026	SANJAY KUMAR PRADHAN	2026-01-31	date of judgement incorrect at being aggrieved

49	D-ABLAPL/3151/2026	BIRAJA PRASAD NANDA	2026-01-31	Deponent not mentioned the Father guardian of minor son in the Affidavit.
50	D-ABLAPL/3148/2026	SUSHANTA KUMAR DAS	2026-01-31	i) Page no. 11 not legible. ii).Name Of The Filing Advocate Not In Capital Letters In The Petition
51	D-ABLAPL/3150/2026	TANMAYA KUMAR MOHANTY	2026-01-31	.Name Of The Filing Advocate Not In Capital Letters In The Petition
52	D-WA/4280/2026	AISHWARYA DASH,A.S.C	2026-01-31	being aggrieved not furnished
53	D-ABLAPL/3106/2026	BHABANI SHANKAR DASPARIDA	2026-01-31	page nos. 13 and 14 are not neat and legible
54	D-BLAPL/3184/2026	SK. ZAFARULLA	2026-01-31	Year of C.T. case mentioned in petition not tally with the Rejection order.
55	D-ABLAPL/3129/2026	DIBYA JYOTI SAHOO	2026-01-31	1. P.R. case No. mentioned in the Prayer Portion is not correct
56	D-BLAPL/3173/2026	ROHIT RANJAN RAY	2026-01-31	1.Names In Capital enrolment Numbers Of All The Signing Advocates Not Indicated 2.mobile Phone Numbers Of All The Signing Advocates Not Indicated
57	D-WA/4391/2026	AISHWARYA DASH,A.S.C	2026-01-31	being aggrieved not furnished
58	D-BLAPL/3182/2026	KABIRAJ PRADHAN	2026-01-31	pending T.R.case No. not mentioned in petition.
59	D-WA/4220/2026	AISHWARYA DASH,A.S.C	2026-01-31	being aggrieved not properly furnished
60	D-CRLMC/2940/2026	SWAYANSHU SATYAPRAGYAN SWAIN	2026-01-31	4-AFFIDAVIT/VERIFICATION NOT PROPER. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 17-REFERENCE CERTIFICATE NOT FURNISHED. 1. Provision of Law not correctly furnished. 2.Subject code incorrectly mentioned in Assessment slip and Synopsis.3 Address of the Opp.Parties not completely furnished in the cause title.4 Date not furnished in Solemnly declaration para.
61	D-ABLAPL/3108/2026	LAXMINARAYAN RAYATSINGH	2026-01-31	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Deponent not furnished authorization on behalf of another petitioner.
62	D-CRLA/3096/2026	HENA DAS	2026-01-31	1-The name of appellant mentioned in entire brief not tally with L.T.I. of appellant name attested by jail authority in vakaltnama , 2- Place of trial court wrongly mentioned synopsis,date chart and being aggrieved para
63	D-BLAPL/3352/2026	BHARAT JALLI	2026-01-31	1. Signature of the deponent not tally with the name furnished in the affidavit. 2. Signature of the petitioner in V. Nama not tally with the

				name furnished in cause title of the application.
64	D-BLAPL/3296/2026	ABHIJIT DAS	2026-01-31	1. Pending before the court mentioned in the cause title is not tally with Rejection order.
65	D-CRLA/3137/2026	DIPTIREKHA NANDA	2026-01-31	Receipt showing copy On vigilance counsel not filed 2.Status of appellant not furnished 3.Page Nos.11 and 16 are not neat
66	D-BLAPL/3300/2026	AKSHAYA KUMAR PANDEY	2026-01-31	1.Legal Asst.A. W S Rs 10/- to be paid is V. nama
67	D-CRLREV/3057/2026	AMLAN SHAKTI PAUL	2026-01-31	Put up SR after filing c. copy of ICC no-9/2023
68	D-WA/3996/2026	SAIBRATA RATH	2026-01-31	further SR after filling of c copy
69	D-WP(C)/3665/2026	DURGESH NARAYAN RATH	2026-01-31	1-COURT FEE IS DEFICIENT. C.fee of Rs.18/- to be paid in cause title.
70	D-ABLAPL/3011/2026	RAMAKANTA MISHRA	2026-01-31	31-As per standing order the details of victim/informant shall not be mentioned in the petition. i) Page mark of Index not correct.ii) Name of the victims relation be redacted from cause title, para-3 Affidavit and vakalatnama. iii) Page no. 11 not legible.iv) H.C.B.A.M.W.S. of Rs. 50/- not paid.iv) For further S.R.
71	D-WP(C)/3659/2026	BIKRAM CHANDRA GHADAI	2026-01-31	Annex-1 not filed as per the Index.2.Nomenclature of the case not mentioned in the V.nama.
72	D-WP(C)/3643/2026	DURGESH NARAYAN RATH	2026-01-31	1-COURT FEE IS DEFICIENT. C.fee of Rs.12/- to be paid in cause title.
73	D-CRLMC/3081/2026	SANTOSH KUMAR MAHANTY	2026-01-31	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
74	D-CRLA/3231/2026	BIJAYA KUMAR BEHERA 1	2026-01-31	Status of appellant not furnished 1-Annexure-1 marked twice on index, 2-Page No.37 marked twice, 3-Para No. wrongly mentioned in declaration of I.A., 4-Page No.44 not legible
75	D-ABLAPL/3070/2026	BHOLANATH SAHA	2026-01-31	20-VERNACULAR CERTIFICATE NOT FURNISHED.
76	D-ABLAPL/3025/2026	AMLAN MOHANTY	2026-01-31	31-As per standing order the details of victim/informant shall not be mentioned in the petition. I) For further S.R.
77	D-ABLAPL/40862/2025	ANSUMAN PANDA	2026-01-31	29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION 31-As per standing order the details of victim/informant shall not be mentioned in the petition.

				i) Name of the husband of the victim be redacted from the para-3 of the petition .ii) Name of the accused be redacted from the vakalatnama.iii) For further S.R.
78	D- CONTC/3581/2026	BAIDHAR SAHOO	2026-01-31	COPY OF CAUSE TITLE IN W.P.(C) NO.21974/2013 BE FILED THEN PUT UP FOR SR
79	D- ABLAPL/3014/2026	RAKESH KUMAR JENA	2026-01-31	i) Page mark of Index not completely furnished.
80	D- ABLAPL/3041/2026	PRASANTA KUMAR NANDA	2026-01-31	1. Address of deponent in affidavit not tally with C.T. and G.R no. not furnished in synopsis.
81	D-CRLA/3167/2026	MANORANJAN KHATUA	2026-01-31	put up for S.R. after redacting the name of relative of victim from the appeal
82	D-WP(C)/3477/2026	ALEKHA KUMAR SAHOO	2026-01-31	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Page nos.79 and 108 not neat and legible. 2. .Receipt Showing Serv.copy To cg not Filed. 3. .Petition not correctly addressed to Honorable Court
83	D-WP(C)/3720/2026	SASWATI MOHAPATRA	2026-01-31	Not properly page marked.
84	D-WP(C)/3760/2026	ACHYUTANANDA PATTANAIK	2026-01-31	Rule-8 of O.H.C.P.I.L.Rule not complied.
85	D-WP(C)/3500/2026	SUSHANT KUMAR PRADHAN	2026-01-31	1-COURT FEE IS DEFICIENT. C.fee of Rs.6/- to be paid in cause title.
86	D-WP(C)/3587/2026	PANCHANAN SAHOO	2026-01-31	14-NOT PROPERLY INDEXED.
87	D- RVWPET/3838/2026	ADV.	2026-01-31	1. Court Fee Payable Rs-153/-. Rs-135/- paid, Rs-18 to be paid. i) Court fees wrongly mention in cause title. ii) D. C. fees Rs- 18/- to be filed. Put up for SR after payment of court fees
88	D-WP(C)/3482/2026	AMITAV TRIPATHY	2026-01-31	Detail address of the opp nos. 1 and 3 not furnished in the cause title.2.English translated copy of page nos.43 and 52 to 54 not filed.
89	D- RVWPET/4119/2026	CHITTA RANJAN PATTNAIK	2026-01-31	C. copy of impugned order not filed. i) Date of order and wp (c) no. not mention in prayer. ii) Legible copy of page no. 10-12 and 19 are to be filed. iii) Page mark not properly. Put up for SR after filing of c. copy of impugned order and removal of defects
90	D- CONTC/3691/2026	ADV	2026-01-31	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
91	D- RVWPET/1212/2026	SUSANTA KUMAR LENKA	2026-01-31	i) Name of the father of the petitioner nos. 2 to 4 6 7 9 10 11 15 18 of I.A. not furnished. ii) Reference certificate not furnished.iii) Name of the petitioner no. 8 in RVWPET does not tally with V. nama. iv) Address of the Honble court not furnished in I.A.

92	D-EXP/3481/2026	SATYAJIT BEHERA	2026-01-31	AU fee Rs 2.25/- to be paid. 2.Reference certificate not furnished.
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DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 31-01-2026 (CASES FILED BEFORE 2024)

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
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